

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:367  
ANSWERED ON:26.07.2005  
REPRESENTATION RECEIVED BY UT ADMINISTRATION  
Koya Dr. P. Pookunhi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the people of Lakshadweep have any grievance against the functioning of the UT administration;
- (b) if so, the details thereof;
- (c) the total number of representations regarding various types of grievances received by the UT administration during the last three years, year-wise, till date;
- (d) the existing mechanism to address public grievances in the UT; and
- (e) the details of the responses given by the administration against each representation/grievance addressed by the public?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

- (a)&(b): The people of Lakshadweep, in general, do not have any grievance against the functioning of the Union Territory Administration. However, if any complaint is received from a member of public, appropriate action is taken by the concerned authority to redress the grievance.
- (c): The information is being compiled.
- (d): The Administrator, Union Territory of Lakshadweep conducts public hearing on all working days from 1200 to 1300 hours for redressal of grievances. Besides, any person having any complaint/grievance against any particular Department of the Union Territory Administration can meet the Departmental Head or Secretary concerned on all working days during the office hours.
- (e): Representations/complaints received by the Union Territory Administration are normally attended to promptly by the appropriate authority and necessary action taken to redress the grievances.